

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2888
ANSWERED ON:07.12.2001
CASES OF EXCISE EVASION
ARUN KUMAR

Will the Minister of FINANCE be pleased to state:

to reply given to Unstarred Question No.1295 dated March 3, 2000 regarding case of excise evasion and state:

- (a) whether the methods adopted to check evasion of excise duties has brought any fruitful results;
- (b) if so, the details thereof;
- (c) whether it is a fact that evasion of excise and customs taxes is evaded with the connivance of the senior authorities; and
- (d) if so, the number of senior officials identified and action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) and (b) : Yes, Sir. Methods to check evasion of excise duty have borne fruitful results as the detections of duty evasion have gone up:

Year	No. of Cases	Duty Evasion Detected (Rs. In Crores)
------	-----------------	--

2000-2001 (upto Oct.)	2874	882.40
--------------------------	------	--------

2001-2002 (upto Oct.)	3559	3253.31
--------------------------	------	---------

(c) and (d) : Whenever cases of connivance are noticed necessary action as per law is taken against the authorities.